

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13.03.2019

O.A./260/227/2015

M.A./260/649/2017

AWSHUTOSH MALLICK
-V/S-
DOPT

ITEM NO:84

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P. R. J. Dash(For UPSC)
Mr. D. K. Mohanty-A for other respondents.

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 10.01.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>

